Annexure	3

Name of the corporate debtor: Ind Barath Thermal Power Limited; Date of commencement of CIRP: 30.12.2021; List of creditors as on: 29.01.2022

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

				List of secure	d imanciai c	reditors (other thai	n iinanciai ci	realiors belor	iging to any	ciass of cred	nors)				
															(Amount in ₹)
Sl. No.	Name of creditor	Detain Date of receipt	ils of claim Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Details of the		Whether related party?	% voting share in CoC	Amount of contingent claim	mutual	Amount of claim not	Amount of claim under verification	Remarks, if any
1	Axis Bank	21.01.2022	616,730,738	616,730,738	Term Loan	616,730,738	Note 1		No	2.94%	-	-	-	-	Provisional ly Admitted as the IRP is making continous efforts of getting data from the CD
2	ARCIL	14.01.2022	1,369,022,126	1,369,022,126	Term Loan (Senior & Sub debt)	1,369,022,126	Note 2		No	6.52%	-	-	-	-	Provisional ly Admitted as the IRP is making continous efforts of getting data from the CD

			me of the corpora			reditors (other than									
															(Amount in ₹)
		Detai	ls of claim	Details of claim admitted								Amount of			
Sl. No.	Name of creditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Details of the Security Interest	Amount covered by guarantee	Whether related party?	% voting share in CoC	Amount of contingent claim	any mutual dues, that may be set- off	claim not	Amount of claim under verification	Remarks, if any
3	Bank of India	14.01.2022	2,773,232,980	2,773,232,980	Term Loan (Senior & Sub debt) & Working Capital loan	2,773,232,980	Note 3		No	13.21%	-	-	-	-	Provisional ly Admitted as the IRP is making continous efforts of getting data from the CD
4	Bank of Baroda	19.01.2022	1,646,693,943	1,646,693,943	Teram Loan & CC	1,646,693,943	Note 4		No	7.84%	-	-	-	-	Provisional ly Admitted as the IRP is making continous efforts of getting data from the CD

		Na	ame of the corpora			Power Limited; Defeations (other than						as on: 29.01.	2022		
				List of secure	u illialiciai c	reditors (other than	ii iiiiaiiciai ci	editors belor	iging to any	ciass of cieu	11015)				<u> </u>
															(Amount in ₹)
		Detai	ils of claim	Details of claim admitted								Amount of	•		
Sl. No.	Name of creditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Details of the Security Interest	Amount covered by guarantee	Whether related party?	% voting share in CoC	Amount of contingent claim	any mutual dues, that may be set- off	claim not	Amount of claim under verification	Remarks, if any
5	Canara Bank	19.01.2022	3,395,365,848	3,395,135,117	Term Loan (Senior & Sub debt) & Working Capital loan	3,395,135,117	Note 5		No	16.17%	-	-	-	230,731	Provisional ly Admitted as the IRP is making continous efforts of getting data from the CD
6	Central Bank of India	15.01.2022	32,626,864	32,626,864	Term Loan (Sub Debt)	47 676 86/	Note 6		No	0.16%	-	-	-	-	Provisional ly Admitted as the IRP is making continous efforts of getting data from the CD

		Na	ame of the corpora			Power Limited; Defeations (other than						as on: 29.01.	2022		
				List of secure	u illialiciai c	reditors (other than	ii iiiiaiiciai ci	editors belor	iging to any	class of cleu	11015)				<u> </u>
															(Amount in ₹)
		Detai	ils of claim	Details of claim admitted								Amount of			
Sl. No.	Name of creditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Details of the Security Interest	Amount covered by guarantee	Whether related party?	% voting share in CoC	Amount of contingent claim	any mutual dues, that may be set- off	claim not	Amount of claim under verification	Remarks, if any
7	IL&FS services Ltd	20.01.2022	1,208,922,509	1,171,824,699	Short Term Loan	1,171,824,699	Note 7		No	5.58%	-	-	-	37,097,810	Provisional ly Admitted as the IRP is making continous efforts of getting data from the CD
8	Indian Bank	15.01.2022	694,251,664		Term Loan (Senior & Sub debt)	694,251,664	Note 8		No	3.31%	-	-	-	-	Provisional ly Admitted as the IRP is making continous efforts of getting data from the CD

Name of the corporate debtor: Ind Barath Thermal Power Limited; Date of commencement of CIRP: 30.12.2021; List of creditors as on: 29.01.2022 List of secured financial creditors (other than financial creditors belonging to any class of creditors) (Amount in **Details of claim Details of claim admitted** Amount of any **Details of** Amount of Amount of Amount of % voting mutual Remarks, Name of Amount of Amount Amount Whether claim under Sl. No. contingent claim not Nature of Date of Amount the creditor claim covered by covered by share in dues, that if any related Security claim admitted verification receipt claimed claim may be setsecurity interest guarantee party? admitted CoC Interest off Provisional ly Admitted as the IRP Working Punjab is making 4,512,582,699 Capital & 4,512,582,699 21.49% 9 National 20.01.2022 4,512,582,699 Note 9 No continous Bank Term Loan efforts of getting data from the CDProvisional ly Admitted Term Loan (Senior & as the IRP Sub debt) State Bank is making 19.01.2022 3,830,054,510 3,352,433,547 3,352,433,547 Note 10 477,620,963 10 No 15.97% of India & Working continous Capital efforts of getting data Loan. from the CD

			me of the corpora			reditors (other than								1
														(Amount : ₹)
Sl. No.	Name of creditor	Detai Date of receipt	Amount	Amount of claim admitted	Nature of claim	Amount covered by security interest	Details of the	Whether related party?	% voting share in CoC	claim	miiiiiai	Amount of claim not	Amount of claim under verification	Remarks if any
11	UCO Bank Ltd	15.01.2022	1,429,592,481	1,429,592,481	Term Loan (Senior & Sub debt)		Note 11	No	6.81%	-	-	-	-	Provision ly Admitted as the IR is making continou efforts o getting da from the

Notes:

1. The claims have been provisionally admitted based on documents/clarifications submitted by creditors to substantiate their claims and may be revised

2. The necessary justifications/explanations have been requested from the creditors for claims under verification and these maybe admitted on receiving



